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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 24/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/174/2016
NAME OF THE PETITIONER(S) : Marg Ltd + 1
NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd + 7
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	SHONA MALVI A. ASIF BASHA	Counsel for Respondent Nos. 2 to 5	A. Asif Basha
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2)	V.J. ARUL RAJ N.P. Vijay Kumar	Counsel for Petitioners - 11 -	N.P. Vijay Kumar
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	RAJENDRAN RAGHAVAN F ROBINILE N.P. Vijay Kumar	Counsel for Res.	R. Rajendran
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3)	DM Shrivani for Marg Ltd + 1	Counsel for Petitioners. Counsel for Karaikal Port	DM Shrivani
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ORDER

Counsel representing both the parties are present. At the request of both the parties, the matter is posted for submitting final arguments alongwith CP 7/2016. Put up on **16.06.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)